

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 4936
TO BE ANSWERED ON 01/04/2025

FUND FOR RGSA

4936. SHRI B K PARTHASARATHI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- a. the details regarding the funds allocated for the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) scheme State-wise, especially in Andhra Pradesh, from 2021-24;
- b. the details of the Panchayats which have computer facilities and a building of their own, State and district-wise including Andhra Pradesh;
- c. the details of the total number of participants trained under the basic orientation training for Elected Representatives of Panchayats, especially in the State of Andhra Pradesh; and
- d. the details regarding the study conducted by National Council for Applied Economics and Research (NCAER) for the assessment and monitoring progress of the RGSA scheme?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(Prof. S.P. SINGH BAGHEL)

(a) & (b) The Ministry implemented the Rashtriya Gram Swaraj Abhiyan (RGSA) during 2018-19 to 2021-22 and Revamped scheme is being implemented since 2022-23 with the main objective for strengthening Panchayati Raj institutions (PRIs) through imparting training to all the Elected Representatives (ERs) and other stakeholders to develop their governance capabilities for leadership roles to enable the Gram Panchayats to function effectively. The schemes was/is demand driven in nature and funds have been released to States/UTs including Andhra Pradesh on basis of respective Annual Action Plan submitted by the States/UTs and as approved by Central Empowered Committee (CEC) of RGSA. Under schemes funds was/were released to States/ Union territories not to Districts.

State/UT- wise details of funds released under the schemes including Andhra Pradesh since 2021-22 to 2023-24 is at **Annexure-I**. Details of Panchayats having own building and computer including Andhra Pradesh is at **Annexure- II**. District-wise data not maintained centrally.

(c) Under the scheme, total 11,34,084 Elected Representatives of Panchayats were provided multiple basic orientation training which includes 3873 Elected Representatives of Andhra Pradesh, during the financial year 2024-25.

(d) The National Council of Applied Economic Research (NCAER) conducted an evaluation of the Centrally Sponsored Scheme of RGSA, implemented between 2018-19 and

2021-22. The evaluation report commended the scheme's interventions for strengthening Panchayats' governance capabilities and supporting the attainment of SDGs through participatory local planning. However, it highlighted the need for a paradigm shift in Panchayats' operations, a modest adjustment in capacity building and training strategies, and innovative use of technology to enable responsive service delivery with greater transparency and accountability. The report also recommended continuing RGSA with appropriate revamping aligned to these suggestions, to further enhance governance at the third tier of government, support SDG localization, and improve targeted performance outcomes.

Annexure-I

Annexure refer to in reply to Part (a) & (b) of the Lok Sabha Unstarred Question No. 4936 to be answered on 01/04/2025

State/UT-wise Funds released under RGSA scheme from 2021-22 to 2023-24

(Rs.inCrore)

Sl. No.	Name of the States/UTs	2021-22	2022-23	2023-24
1	Andhra Pradesh	38.54	0.00	0.00
2	Arunachal Pradesh	30.07	108.69	72.090
3	Assam	44.04	55.29	77.696
4	Bihar	63.77	33.37	25.00
5	Chhattisgarh	7.93	0.00	17.570
6	Goa	0.59	0.00	0.890
7	Gujarat	0.00	0.00	0.00
8	Haryana	0.00	0.00	0.00
9	Himachal Pradesh	32.42	60.645	19.310
10	Jharkhand	7.74	0.00	31.000
11	Karnataka	29.15	36.00	20.00
12	Kerala	12.00	30.40	10.000
13	Madhya Pradesh	47.11	28.00	32.170
14	Maharashtra	73.34	37.84	116.118
15	Manipur	2.98	8.63	9.560
16	Meghalaya	0.00	0.00	6.000
17	Mizoram	5.56	14.27	10.000
18	Nagaland	4.58	0.00	10.000
19	Odisha	1.33	11.397	27.334
20	Punjab	10.78	34.253	10.000
21	Rajasthan	17.27	0.00	21.720
22	Sikkim	1.19	6.01	6.000
23	Tamil Nadu	39.89	25.42	0.00
24	Telangana	0.00	0.00	20.00
25	Tripura	4.67	9.80	7.430
26	Uttar Pradesh	83.08	85.05	84.126
27	Uttarakhand	0.00	42.48	64.670
28	West Bengal	15.14	4.28	33.692
29	Andaman and Nicobar Islands	0.00	0.00	0.790
Union Terretories				
30	Dadra & Nagar Haveli andDaman and Diu	0.00	1.14	1.000
31	Delhi	-	-	-
32	Jammu and Kashmir	40.00	40.00	65.000
33	Ladakh	1.08	0.00	0.00
34	Lakshadweep	0.00	0.00	1.00
35	Puducherry	0.00	0.00	0.00
Other Implementing Agency/ NIRD & Other		3.75	10.009	14.694
Total		617.99	682.98	814.860

Annexure-II

Annexure refer to in reply to Part (a) & (b) of the Lok Sabha Unstarred Question No. 4936 answered on 01/04/2025

Details of Panchayats having own building and computer

Sl. No	Name of the State/UTs	GPs with GP Bhawan	GPs with Computer
1	Andhra Pradesh	11478	9556
2	Arunachal Pradesh	974	972
3	Assam	1949	1510
4	Bihar	1447	8053
5	Chhattisgarh	11648	5752
6	Goa	183	191
7	Gujarat	13850	14546
8	Haryana	3088	1725
9	Himachal Pradesh	3300	3615
10	Jammu and Kashmir	3464	4291
11	Jharkhand	4257	3312
12	Karnataka	5493	5953
13	Kerala	941	941
14	Madhya Pradesh	22722	22722
15	Maharashtra	24587	27006
16	Manipur	134	161
17	Meghalaya	5341	4729
18	Mizoram	441	261
19	Nagaland	697	595
20	Odisha	6794	6794
21	Punjab	8334	0
22	Rajasthan	11208	11208
23	Sikkim	180	149
24	Tamil Nadu	11694	10100
25	Telangana	7888	4436
26	Tripura	27	701
27	Uttar Pradesh	56647	57702
28	Uttarakhand	6565	2805
29	West Bengal	3227	3339
Union Territories			0
30	Andaman & Nicobar	62	70
31	The Dadra And Nagar Haveli And Daman And Diu	38	42
32	Lakshadweep	0	0
33	Ladakh	190	129
34	Puducherry	0	0
Total		228848	213366